



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

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(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Jan/202324/12

DATED: 02/02/2024

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Jan/202324/12 dated 02/02/2024 of Norms Committee - VII for the year 2023-24 was held on 02/02/2024 under the Chairmanship of Subhash Agarwal, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SUHRUT MOHAPATRA, Joint DGFT	DGFT(HQ)
2	Nimesh Singh, Young Professional	DGFT(HQ)
3	NAND Lal, Technical Consultant	DPIIT
4	SHAISH KUMAR, Technical Consultant	DGFT
5	DINESHNARAIN MATHUR, Technical	DGFT

	Consultant	
6	Nand Lal, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	SUNDARAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00290323AM22
RA File Number	042404000271 AM11
Licence No and Date	0410120257/31/12/2010
Norms Committee Decision: - The committee considered the case as per the agenda and decided to call the firm for a Personal hearing along with the following information and defer the case: - Status of import at the time of decision. - Reason for applying review after so long.	

Case No.	2 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	G B RUBBER PRODUCTS
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007848AM24
RA File Number	318304000240 AM12
Licence No and Date	3110054372/22/05/2012
Norms Committee Decision: The committee considered the case as per agenda and noted that the case was already approved in meeting no. 24/87-ALC1/2013 Dated: 11/09/2013 as applied for. Hence, the committee decided to mark the case as approved.	

Case No.	3 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00004221AM23
RA File Number	072404000146 AM14
Licence No and Date	0710098411/19/09/2013
Norms Committee Decision:	

1. The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of Import item	Import item	Quantity
39172110	TUBES OF POLETHYLENE FILM	2500.0 MTS	39011090	LDPE GRANULES	787.5 MTS
			39011010	LLDPE GRANULES	787.5 MTS
			39019090	EXCEED METALLOCENE POLYETHYLENE GRANULES	1050.0 MTS

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	4 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	G B RUBBER PRODUCTS
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007847AM24
RA File Number	318304000098 AM14
Licence No and Date	3110060734/15/10/2013

Norms Committee Decision:

4. The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024

1. Total weight of export items in Kg terms.
2. Similarly, total weight of Import Items and also indigenous items if, any.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.

Case No.	5 / NC/7/MEET/Jan/202324/12
Case Status	Case Rejected
Party Name	EMERALD RESILIENT TYRE MANUFACTURERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00000550AM23
RA File Number	042404000204 AM14
Licence No and Date	0410153062/16/12/2013
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm appeared for personal hearing on 06.10.2022 and consequently the committee asked for some information related to the case which firm has not submitted till date. Hence, the committee decided to reject the case for non-reply	

Case No.	6 / NC/7/MEET/Jan/202324/12				
Case Status	Case Approved				
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024				
HQ File Number	HQRNORM REVIW00004223AM23				
RA File Number	072404000321 AM14				
Licence No and Date	0710103665/22/04/2014				
Norms Committee Decision:					
4. The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201019	ANTISTATIC CONDUCTIVE FILM	300000.0 Kg	39011090	LLDPE GRANULES	113400.0 Kg
			39011090	LDPE GRANULES	170100.0 Kg
			39019090	ENTIRA (Copolymer)	31500.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	7 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	PAYAL POLYPLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00005305AM23
RA File Number	052404000434 AM14
Licence No and Date	0510386973/21/05/2014
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Complete chemistry with molar weight and % yield of reaction. 2. Production / Consumption data certified by GST / CE for the year 2014-15. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	8 / NC/7/MEET/Jan/202324/12
Case Status	Case Rejected
Party Name	AG DERCO BELTING (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00279408AM22
RA File Number	052304000262 AM16
Licence No and Date	0510395845/08/10/2015
Norms Committee Decision: The committee considered the case as per the agenda and noted that the firm did not appear for Personal hearing on 13.01.2023 and again on 02.02.2024. Hence, the committee decided to reject the case.	

Case No.	9 / NC/7/MEET/Jan/202324/12				
Case Status	Case Approved				
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024				
HQ File Number	HQRNORM REVIW00004222AM23				
RA File Number	072404000238 AM16				
Licence No and Date	0710109011/05/11/2015				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201019	ANTISTATIC CONDUCTIVE FILM	200.0 MTS	39011090	LDPE GRANULES	75.6 MTS
			39011010	LLDPE GRANULES	118.65 MTS
			39011090	ENTIRA (Copolymer)	15.75 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	10 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00000543AM23
RA File Number	082404000225 AM16
Licence No and Date	0810136502/10/11/2015
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: Fiber Glass Reinforced Products ((HS Code : 39259090 & 39269099))

Quantity: 1200000.0 KILOGRAMS (KGS)

ITC HS Code of import item	Import Item	Qty. recommended in Kg for unit Kg of resultant product.
39079120	Unsaturated Polyester Resin	0.2819
70191200	Glass Fiber Rovings	0.4385
70193900	Multi-axial Fabric of Glass Roving	0.2085
28258000	Antimony Trioxide	0.0104
29093090	Decabromodiphenyl Oxide	0.010
28230010	Titanium Dioxide	0.0032

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	11 / NC/7/MEET/Jan/202324/12
Case Status	Case Rejected
Party Name	VISEN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00141329AM22
RA File Number	039504000336 AM16
Licence No and Date	0310803153/08/03/2016

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm appeared for personal hearing on 08.12.2022 and consequently the committee asked for some information related to the case which firm has not submitted till date. Hence, the committee decided to reject the case for non-reply

Case No.	12 / NC/7/MEET/Jan/202324/12
Case Status	Case Rejected
Party Name	VISEN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00142439AM22
RA File Number	039504000132 AM16
Licence No and Date	0310803199/10/03/2016
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm appeared for personal hearing on 08.12.2022 and consequently the committee asked for some information related to the case which firm has not submitted till date. Hence, the committee decided to reject the case for non-reply	

Case No.	13 / NC/7/MEET/Jan/202324/12
Case Status	Case Rejected
Party Name	VISEN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00142394AM22
RA File Number	039504000334 AM16
Licence No and Date	0310803234/11/03/2016
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm appeared for personal hearing on 08.12.2022 and consequently the committee asked for some information related to the case which firm has not submitted till date. Hence, the committee decided to reject the case for non-reply	

Case No.	14 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00003877AM23
RA File Number	072404000180 AM17
Licence No and Date	0710110456/26/09/2016
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of Import item	Import item	Quantity
39201019	POLYETHYLENE FILM SHEET	2000.0 MTS	39011090	LDPE GRANULES	630.0 MTS
			39011010	LLDPE GRANULES	630.0 MTS
			39019090	ENHANCED POLYETHYLENE RESIN	840.0 MTS

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	15 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	PLASTICA TRADING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00341270AM22
RA File Number	062404000023 AM17
Licence No and Date	0610038477/26/10/2016

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024

1. Detailed representation and reason for review.

2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.

Case No.	16 / NC/7/MEET/Jan/202324/12				
Case Status	Case Approved				
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024				
HQ File Number	HQRNORM REVIW00003694AM23				
RA File Number	072404000035 AM18				
Licence No and Date	0710111642/23/05/2017				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201019	PE FILM	500.0 MTS	39011090	LDPE GRANULES	154.0 MTS
			39011010	LLDPE GRANULES	181.5 MTS
			39019090	ENHANCED POLYETHYLENE RESIN	176.0 MTS
			32061190	BLACK MASTER BATCH	33.0 MTS
			29420090	POLYULTRA MASTER BATCHES	5.5 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	17 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	FPI INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007247AM23

RA File Number	318304000036 AM18
Licence No and Date	3110066783/13/06/2017
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Drawing /Design and photograph of FRP products with Dimensions. 2. Weight of each export item and import item in kg terms to fix the norms. 3. Composition of each export item indicating net content of import items and wastage separately in it. 4. Details of : Nexus veil Nexus Aperture 516 lin Meter /Roll on 3" ID Core Slit to 65 mm, Eversorb 71, UV Absorber - MECH Stone and : TBC , Mechadd INH 5. Reason for asking SURFACE MAT 30g / 65 mm two times for each export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	18 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	G B RUBBER PRODUCTS
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007846AM24
RA File Number	318304000140 AM17
Licence No and Date	3110066787/19/06/2017
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Total weight of export items in Kg terms. 2. Similarly, total weight of Import Items and also indigenous items if, any.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected	

after that.

Case No.	19 / NC/7/MEET/Jan/202324/12				
Case Status	Case Approved				
Party Name	TINNA RUBBER AND INFRASTRUCTURE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024				
HQ File Number	HQRNORM REVIW00003607AM23				
RA File Number	052404000305 AM18				
Licence No and Date	0510404339/18/10/2017				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
40040000	Crumb Rubber Powder	5000.0 MT	40040000	Radial Bus/Truck Tyre Scrap (old and used) cut in 2 /3 pcs/shredded*	5600 MT
Subject to statutory compliance for the import of Radial Bus/Truck Tyre Scrap (old and used) cut in 2 /3 pcs/shredded					
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	20 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006995AM24
RA File Number	082404000239 AM18
Licence No and Date	0810141352/22/11/2017
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024

1. Detailed representation and reason for review.

2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case will be rejected after that.

Case No.	21 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	ARMOR PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006882AM24
RA File Number	072404000235 AM18
Licence No and Date	0710112474/30/11/2017

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024

1. Detailed representation and reason for review.

2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.

Case No.	22 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	HUHTAMAKI INDIA LIMITED
Meeting Number	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024

and Date	
HQ File Number	HQRNORM REVIW00000213AM24
RA File Number	039404000960 AM18
Licence No and Date	0310819362/22/02/2018
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the case was already approved in meeting no. 4 Dated: 21/07/2023. Hence, the committee decided to mark the case as approved.	

Case No.	23 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	ARMOR PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006884AM24
RA File Number	072404000367 AM18
Licence No and Date	0710113050/04/04/2018
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024	
1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	
NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	24 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	HUHTAMAKI INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00004430AM23
RA File Number	039404000117 AM19

Licence No and Date	0310821212/24/05/2018
Norms Committee Decision: The committee considered the case as per agenda and noted that the case was already approved in meeting no. 4 Dated: 21/07/2023. Hence, the committee decided to mark the case as approved.	

Case No.	25 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00005252AM23
RA File Number	042404000171 AM19
Licence No and Date	0410164907/26/11/2018
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case will be rejected after that.	

Case No.	26 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	AG DERCO BELTING (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00004471AM23
RA File Number	052304000444 AM19
Licence No and Date	0510409309/11/01/2019
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024

1. Details of export made with quantity and net content of imported fabric under this license.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.

Case No.	27 / NC/7/MEET/Jan/202324/12
Case Status	Case Rejected
Party Name	KEY EXPORTS
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00211500AM22
RA File Number	039404001001 AM19
Licence No and Date	0310827208/21/02/2019
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that import item is waste material and ITC HS code mentioned is for prime material which is not correct. Hence, the committee decided to reject the case.	

Case No.	28 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00004714AM23
RA File Number	062404000072 AM19
Licence No and Date	0610039131/05/03/2019
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024	
1. Detailed representation and reason for review.	

2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.

Case No.	29 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00005257AM23
RA File Number	042404000232 AM19
Licence No and Date	0410165291/07/03/2019
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024	
1. Detailed representation and reason for review.	
2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	
NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	30 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	GRP LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00004782AM23
RA File Number	039404000098 AM20
Licence No and	0310829064/16/05/2019

Date	
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item: RECLAIMED RUBBER STANDARD ITC HS Code of export item: 40030000 Qty.: 2000 MT Import Item: USED RUBBER TUBES CUT INTO TWO PIECES WITHOUT VALVES STANDARD* ITC HS Code of import item: 40040000 Qty.: 1944 MT *Subject to all statutory clearance RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	31 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	PACT CLOSURE SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00003438AM23
RA File Number	072404000098 AM20
Licence No and Date	0710115234/31/07/2019
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	32 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00004713AM23
RA File Number	062404000027 AM20
Licence No and Date	0610039261/07/08/2019
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	33 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	ENTREMONDE POLYCOATERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00008063AM24
RA File Number	039404000438 AM20
Licence No and Date	0310831394/06/09/2019
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Justification for change in quantity of fabric.	

2. Copy of earlier NC decision in this case.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.

Case No.	34 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007533AM24
RA File Number	082404000178 AM20
Licence No and Date	0810146143/12/09/2019

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39219094	Polyester Metallized Film	1 Kg	29173600	Purified Terephthalic Acid (PTA)	0.8814 Kg
			29053100	Mono Ethylene Glycol (MEG)	0.3496 Kg
			76051999	Aluminium Wire	0.0246 Kg
			69039090	Evaporation Boats	0.007 Number

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	35 / NC/7/MEET/Jan/202324/12		
Case Status	Case Approved		
Party Name	NITREX CHEMICALS INDIA LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024		
HQ File Number	HQRNORM REVIW00007774AM24		
RA File Number	522404000038 AM20		
Licence No and Date	5210043221/04/11/2019		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms on one time basis as under:-			
Export Item:: INDUSTRIAL NITRO CELLULOSE CONTAINING SOLVENT IE. ISOPROPYL ALCOHO.			
ITC HS Code of export item: 39122019			
Qty.: 1000000.0 KILOGRAMS (KGS)			
Import Items:			
S. No.	ITC HS Code of import item	Import description	Qty. recommended
1	47020000	WOOD PULP	672000.0 KILOGRAMS (KGS)
2	29051220	ISOPROPYL ALCOHOL (IPA) SOLVENT	514000.0 KILOGRAMS (KGS)
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	36 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	HUHTAMAKI INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00000212AM24
RA File Number	039404000703 AM20
Licence No and Date	0310833723/26/12/2019
Norms Committee Decision: The committee considered the case as per agenda and noted that the case was already approved in meeting no. 4 Dated:	

21/07/2023. Hence, the committee decided to mark the case as approved.

Case No.	37 / NC/7/MEET/Jan/202324/12
Case Status	Case Rejected
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00005890AM24
RA File Number	052304000373 AM20
Licence No and Date	0510413100/26/12/2019
Norms Committee Decision: The committee considered the case as per agenda and noted that the case was approved in meeting no. 3 dated 31.05.2022 with 10% wastage. There is no sufficient justification provided for enhancement in the quantity. Hence, the committee decided to reject the review case. Status Quo may be maintained	

Case No.	38 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	MALAYA RUB TECH INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007189AM23
RA File Number	102404000080 AM20
Licence No and Date	1010060355/27/12/2019
Norms Committee Decision: The committee considered the case as per agenda and noted that the case was already approved in meeting no. 4 Dated: 21/07/2023. Hence, the committee decided to mark the case as approved.	

Case No.	39 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	ARKEMA CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024

HQ File Number	HQRNORM REVIW00007307AM23
RA File Number	039404000865 AM20
Licence No and Date	0310834360/21/01/2020
Norms Committee Decision:	
The committee considered the case as per agenda and decided to amend the description of export item as under:	
From	To
POLYESTER RESIN REAFREE 4704	POLYESTER RESIN REAFREE 4704 / Powder Polyester Reafree 4707
NOTE: All other condition will remain same.	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	40 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	CHIRAG ENTERPRISE
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00004205AM23
RA File Number	242404000055 AM20
Licence No and Date	2410043012/07/02/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024	
1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	
NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	41 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	MEXIM ADHESIVE TAPES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006714AM24
RA File Number	039504001091 AM20
Licence No and Date	0310835003/21/02/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	42 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	MALAYA RUB TECH INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007177AM23
RA File Number	102404000106 AM20
Licence No and Date	1010060408/25/02/2020
Norms Committee Decision: The committee considered the case as per agenda and noted that the case was already approved in meeting no. 4 Dated: 21/07/2023. Hence, the committee decided to mark the case as approved.	

Case No.	43 / NC/7/MEET/Jan/202324/12
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Case Status	Case Approved				
Party Name	CHIRIPAL POLY FILMS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024				
HQ File Number	HQRNORM REVIW00007880AM24				
RA File Number	082404000381 AM20				
Licence No and Date	0810147362/28/02/2020				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39219094	Polyester Metallized Film	1 Kg	29173600	Purified Terephthalic Acid (PTA)	0.8814 Kg
			29053100	Mono Ethylene Glycol (MEG)	0.3496 Kg
			76051999	Aluminium Wire	0.0246 Kg
			69039090	Evaporation Boats	0.007 Number
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	44 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	GRP LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00004811AM23
RA File Number	039404001046 AM20
Licence No and Date	0310835325/09/03/2020
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the case was already approved in meeting no. 3 Dated:	

21/06/2023. Hence, the committee decided to mark the case as approved.

Case No.	45 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	KUMAR ARCH TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00005544AM23
RA File Number	132404000203 AM20
Licence No and Date	1310049547/13/03/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	46 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	BIHANI MANUFACTURING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00001499AM24
RA File Number	052304000480 AM20
Licence No and Date	0510413879/16/03/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024	

1. Generic name of import item at S. No. 3 and 4 with catalogue.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.

Case No.	47 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	PIONEER POLYLEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00000340AM23
RA File Number	052404000776 AM20
Licence No and Date	0510413932/20/03/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024	
1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	
NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	48 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	AVERY DENNISON (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00278066AM22
RA File Number	052304000488 AM20
Licence No and Date	0510413935/20/03/2020

Norms Committee Decision:

The committee considered the case as per agenda and noted that the case was already approved in meeting no. 15 Dated: 23/03/2022. Hence, the committee decided to mark the case as approved.

Case No.	49 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00004717AM23
RA File Number	062404000094 AM20
Licence No and Date	0610039473/13/04/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024

1. Detailed representation and reason for review.

2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.

Case No.	50 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	ENTREMONDE POLYCOATERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00003634AM23
RA File Number	039404001093 AM20
Licence No and Date	0310835881/25/04/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its

meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024

1. Justification for change in quantity of fabric.
2. Copy of earlier NC decision in this case.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.

Case No.	51 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	ENTREMONDE POLYCOATERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00004112AM23
RA File Number	039404001093 AM20
Licence No and Date	0310835881/25/04/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024	
1. Justification for change in quantity of fabric. 2. Copy of earlier NC decision in this case.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	
NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	52 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	CENTURY INDUSTRIAL PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00008064AM24
RA File Number	022404000011 AM21
Licence No and	0210209877/19/05/2020

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. To indicate import item No: 1 Synthetic Fabric for Textile Conveyor Belts (EE,EP,NN) in Kg term and not in number. 2. To fill 4E annexure for both imported and indigenous items in kg per kg of export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	53 / NC/7/MEET/Jan/202324/12				
Case Status	Case Approved				
Party Name	HINDUSTAN ADHESIVES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024				
HQ File Number	HQRNORM REVIW00007429AM24				
RA File Number	052304000023 AM21				
Licence No and Date	0510414215/20/05/2020				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39199090	BOPP SELF ADHESIVE TAPES	5000000.0 Kg	39202090	BOPP FILM	28,26,124.57 Kg
			29161210	BUTYL ACRYLATE	25,97,750,87 Kg
			29161310	METHACRYLIC ACID	76,124.5675 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	54 / NC/7/MEET/Jan/202324/12				
Case Status	Case Approved				
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024				
HQ File Number	HQRNORM REVIW00007609AM24				
RA File Number	072404000095 AM21				
Licence No and Date	0710116655/25/06/2020				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201019	PE FILM	1 Kg	39011090	LDPE GRANULES	0.2415 Kg
			39011010	LLDPE GRANULES	0.3885 Kg
			39019000	ENHANCED POLYETHYLENE RESIN	0.42 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	55 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	GOLDEN ROLLS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00004311AM23
RA File Number	332404000003 AM21
Licence No and Date	3310030706/10/07/2020
Norms Committee Decision:	

The committee considered the case as per agenda and noted that the case was already approved in meeting no. 11 Dated: 01/11/2022. Hence, the committee decided to mark the case as approved.

Case No.	56 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00004712AM23
RA File Number	018705000784 AM21
Licence No and Date	0610039548/17/07/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	57 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	VINYL TUBOS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00004169AM23
RA File Number	052404000213 AM21
Licence No and Date	0510414804/31/07/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024	

1. Detailed representation and reason for review.
2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case
NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.

Case No.	58 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	KUMAR ARCH TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00005542AM23
RA File Number	132404000040 AM21
Licence No and Date	1310049691/01/10/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024	
1. Detailed representation and reason for review.	
2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	
NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	59 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007566AM24
RA File Number	052304000211 AM21
Licence No and Date	0510415390/01/10/2020
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39199090	SELF ADHESIVE TEAR TAPES	120000.0 Kg	39202010	MOPP FILM	105,288 Kg
			29161210	BUTYL ACRYLATE	23,112 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	60 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	AVERY DENNISON (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00001146AM23
RA File Number	052304000213 AM21
Licence No and Date	0510415416/06/10/2020
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the case was already approved in meeting no. 7 Dated: 17/08/2022. Hence, the committee decided to mark the case as approved.	

Case No.	61 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	GOLDEN ROLLS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00000701AM23
RA File Number	332404000017 AM21
Licence No and Date	3310030756/14/10/2020

Norms Committee Decision:

The committee considered the case as per agenda and noted that the case was already approved in meeting no. 11 Dated: 01/11/2022. Hence, the committee decided to mark the case as approved.

Case No.	62 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006689AM23
RA File Number	018705000902 AM21
Licence No and Date	0610039656/22/10/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024

1. Detailed representation and reason for review.
2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.

Case No.	63 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	NITREX CHEMICALS INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007775AM24
RA File Number	522404000059 AM21
Licence No and Date	5210043573/23/10/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms **on one time basis** as under:-

Export Item:: INDUSTRIAL NITRO CELLULOSE CONTAINING SOLVENT IE. ISOPROPYL ALCOHO.

ITC HS Code of export item: 39122019

Qty.: 1000000.0 KILOGRAMS (KGS)

Import Items:

S. No.	ITC HS Code of import item	Import description	Qty. recommended
1	47020000	WOOD PULP	672000.0 KILOGRAMS (KGS)
2	29051220	ISOPROPYL ALCOHOL (IPA) SOLVENT	514000.0 KILOGRAMS (KGS)

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	64 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	GRP LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00004813AM23
RA File Number	039404000574 AM21
Licence No and Date	0310839212/29/10/2020
Norms Committee Decision: The committee considered the case as per agenda and noted that the case was already approved in meeting no. 03 Dated: 21/06/2023. Hence, the committee decided to mark the case as approved.	

Case No.	65 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	KUMAR ARCH TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00005543AM23
RA File Number	018705000924 AM21

Licence No and Date	1310049728/06/11/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	66 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	B R SPECIALITIES LLP
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006968AM24
RA File Number	33AA04001961 AM21
Licence No and Date	3311000050/04/01/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage. 3. Detail of indigenous input with quantity if applicable. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	67 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	WINDSON CHEMICAL PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00000764AM24
RA File Number	522404000065 AM21
Licence No and Date	5211000071/06/01/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. What is the use of T.G Urea in MELAMINE FORMALDEHYDE RESIN. % T.G Urea in export item may be given. 2. Complete chemistry reaction for each step starting from Methanol. Quantity of Methanol required for 1 Kg formaldehyde may be furnished. 3. Complete material balance for each step. 4. Detailed calculation sheet to show the water content in MELAMINE FORMALDEHYDE RESIN (Liquid) and which is removed to get powder. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	68 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00004245AM24
RA File Number	07AA04006520 AM21
Licence No and Date	0711000222/07/01/2021
Norms Committee Decision: The committee considered the case as per the agenda and noted that the firm has not provided catalogue of functional polymer and also no accountability of Nylon as export item is Polyethylene Film. Hence, the committee decided to call the firm for a Personal hearing and defer the case.	

Case No.	69 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	FARCOM CABLE SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00005889AM24
RA File Number	07AA04007922 AM21
Licence No and Date	0711000462/10/02/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	70 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	AVIGIRI URETHANE & RUBBER INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007672AM24
RA File Number	07AA04009475 AM21
Licence No and Date	0711000596/04/03/2021
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export item; RUBBER GASKETS (<i>Rubber EPDM content 27,900 kg</i>) ITC HS Code of export item: 40169340 Qty.: 35000.0 Kg Import Items:	

S. no.	ITC HS Code of import item	Item description	Qty. recommended
1	40027000	KELTAN 9650 C ETHYLENE PROPYLENE DIENE RUBBER (EPDM)	12650.0 Kg
2	40027000	KELTAN 8550 C -ETHYLENE PROPYLENE DIENE RUBBER (EPDM)	11750.0 kg
3	39100090	Struktol VP5289 - PLASTICIZER?SLIDING AGENT STRUKTOL	800.0 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	71 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007616AM24
RA File Number	07AA04009642 AM21
Licence No and Date	0711000612/05/03/2021
Norms Committee Decision: The committee considered the case as per the agenda and noted that the firm has not provided catalogue of functional polymer and also no accountability of Nylon as export item is Polyethylene Film. Hence, the committee decided to call the firm for a Personal hearing and defer the case.	

Case No.	72 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007618AM24
RA File Number	07AA04000955 AM22

Licence No and Date	0711000916/21/04/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201019	PE FILM(PE FILM)	250.0 MTS	39011020	LDPE Granules	39.37 MT
			39011010	LLDPE Granules	15.75 MT
			39019000	ENHANCED POLYETHYLENE RESIN	147 MT
			39081049	NYLON	44.62 MT
			39019000	BYNEL ADHESIVE RESIN (Modified HDPE)	15.75 MT
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	73 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00008065AM24
RA File Number	09AA04002767 AM22
Licence No and Date	0911000874/20/05/2021
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	
Export Item Name: SELF ADHESIVE POLYPROPYLENE FILM (145 GSM +/- 10PERCENT)(SELF ADHESIVE	

POLYPROPYLENE FILM (145 GSM +/- 10PERCENT))

ITC HS Code of export item: 39199010

Quantity: 500000.0 SQUARE METERS (SQM)

Import items:

S.No.	ITC HS Code of import item	Item Description	Quantity recommended per Sq.mt
1.	39021000	POLYPROPYLENE FILM-80 MICRONS	1.04 Sq. Mt
2.	48064010	RELEASE BASE PAPER-GLASSINE-60 GS	1.04 Sq. Mt
3.	35069110	ADHESIVE (55%+-10% Water Based/Acrylic Emulsion))	0.042 Kg
4.	39100090	SILICON	Not allowed

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	74 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	FARCOM CABLE SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00005888AM24
RA File Number	07AA04003014 AM22
Licence No and Date	0711001148/21/05/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024

1. Detailed representation and reason for review.
2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT

Portal for examination of the case. Hence, the Committee decided to defer the case

NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.

Case No.	75 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007624AM24
RA File Number	07AA04002260 AM22
Licence No and Date	0711001168/25/05/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024	
1. Detailed representation and reason for review.	
2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	
NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	76 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	HARTEX RUBBER PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006395AM24
RA File Number	09AA04001629 AM22
Licence No and Date	0911000998/02/06/2021
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the case was already approved in meeting no. 02	

Dated: 12/05/2022. Hence, the committee decided to mark the case as approved.

Case No.	77 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00003161AM23
RA File Number	03AA04034314 AM22
Licence No and Date	0311004994/29/06/2021
Norms Committee Decision: The committee considered the case as per the agenda and decided to call the firm for a Personal hearing. Hence, the committee decided to defer the case.	

Case No.	78 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	B R SPECIALITIES LLP
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006967AM24
RA File Number	33AA04004561 AM22
Licence No and Date	3311000334/15/07/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage. 3. Detail of indigenous input with quantity if applicable. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	79 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	HARTEX RUBBER PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006869AM24
RA File Number	09AA04006718 AM22
Licence No and Date	0911001342/09/08/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item:

S. No.	ITC HS Code of Export Item	Export Item Name	Quantity
1.	40115090	High Performance Bicycle Tyres (using different type of Rubber)	5,00,000 k.g.

Import items:

S. No.	ITC HS Code of Import Item	Import Item Name	Quantity recommended per100 kg. of export product
1.	40012200	Natural Rubber	23.76 kg
2.	40021990	Styrene butadiene rubber	10.12 kg
3.	40022000	Polybutadiene rubber	10.12 Kg
4.	73262010	Bead wire	10.0 kg
5.	28030010	Carbon Black	13.0 kg.
6.	28399090	Rubber Chemicals Anti-oxidants, Accelerators, Retarders, Peptizer)	1.4 kg.

7.	28170010	Zinc Oxide	2.5 kg.
8.	28399090	All Other Misc., chemicals including pigments, microcrystalline wax, paraffin wax, softners, Plasticizers Sulphur, Activators	8.0kg
9	28399090	Precipitated Silica	3.5 kg.
10	59021090	Nylon Fabric	11.0 kg.
11.	59021090	Nylon Chafer (of relevant thickness and size)	1.05 Metre / Metre content in the export product or applied qty. whichever is less.
12.	39269059	Reflective Tape (relevant width)	1.05 Metre / Metre content in the export product or applied qty. whichever is less..
13.	40159020	Rubber Labels	Net to net

Note: There should be a value cap for import of Rubber Chemicals and Misc., chemicals, as per general note (S. No. 8) for the export items, as per f H. B. Procedure Vol. II.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	80 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	NITREX CHEMICALS INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007776AM24
RA File Number	52AA04013813 AM22
Licence No and Date	5211001219/24/08/2021
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms on one time basis as under:-	
Export Item:: INDUSTRIAL NITRO CELLULOSE CONTAINING SOLVENT IE. ISOPROPYL ALCOHO.	

ITC HS Code of export item: 39122019

Qty.: 2000000.0 KILOGRAMS (KGS)

Import Items:

S. No.	ITC HS Code of import item	Import description	Qty. recommended
1	47020000	WOOD PULP	1344000.0KILOGRAMS (KGS)
2	29051220	ISOPROPYL ALCOHOL (IPA) SOLVENT	1028000.0 KILOGRAMS (KGS)

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	81 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00000923AM24
RA File Number	03AA04065779 AM22
Licence No and Date	0311006420/25/08/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that the case was already approved in meeting no. 02 Dated: 29/05/2023. Hence, the committee decided to mark the case as approved.	

Case No.	82 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007508AM24
RA File Number	05AA04073600 AM22
Licence No and Date	0511004460/02/09/2021
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of Import item	Import item	Quantity
39199090	BOPP SELF ADHESIVE TAPES(BOPP SELF ADHESIVE TAPES)	1 Kg	39202090	BOPP film	0.572 Kg
			29161210	Butyl Acrylate	0.528 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	83 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00003160AM23
RA File Number	03AA04097467 AM22
Licence No and Date	0311007100/21/09/2021
Norms Committee Decision:	
The committee considered the case as per the agenda and decided to call the firm for a Personal hearing. Hence, the committee decided to defer the case.	

Case No.	84 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007506AM24
RA File Number	05AA04087710 AM22
Licence No and Date	0511005152/01/10/2021
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39199090	SELF ADHESIVE TEAR TAPES(SELF ADHESIVE TEAR TAPES)	40000.0 Kg	39202010	MOPP FILM	34609.16 Kg
			29161210	BUTYL ACRYLATE	7690.925 Kg
			39059990	RELEASE COAT (Glue)	1038.274 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	85 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	MULTIPRENE INTERNATIONALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006946AM24
RA File Number	03AA040110786 AM22
Licence No and Date	0311007951/26/10/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024

1. Detailed representation and reason for review.

2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.

Case No.	86 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	U M CABLES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00005962AM24
RA File Number	03AA040112849 AM22
Licence No and Date	0311008178/02/11/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1) To give weight of Export items in KG terms. 2) Import content of raw materials in the export product and to give complete calculation for the requirement of all the raw materials (both imported and indigenous) giving wastage separately. 3) To indicate Generic name of U V Resin to import. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	87 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00003164AM23
RA File Number	03AA040118313 AM22
Licence No and Date	0311008394/10/11/2021
Norms Committee Decision: The committee considered the case as per the agenda and decided to call the firm for a Personal hearing. Hence, the committee decided to defer the case	

Case No.	88 / NC/7/MEET/Jan/202324/12				
Case Status	Case Approved				
Party Name	D R COATS INK AND RESINS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024				
HQ File Number	HQRNORM REVIW00000497AM24				
RA File Number	03AA040125868 AM22				
Licence No and Date	0311009091/02/12/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39089000	Polyamide resins conatining 77.5 percentage of Dimer Acid	1 Kg	38249900	Dimer Acid	0.775 Kg
			29212100	Ethylene Diamine	0.090 Kg
			29212200	Hexamethylenediamine	0.110 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	89 / NC/7/MEET/Jan/202324/12				
Case Status	Case Approved				
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024				
HQ File Number	HQRNORM REVIW00008102AM24				
RA File Number	08AA04034853 AM22				
Licence No and Date	0811003289/02/12/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code	Export Item	Quantity	ITC HS	Import item	Quantity

of Export item			Code of import item		
39201019	Multi Layer Co-Extruded Plastic Flim (Printed)(containing Nylon 6 Chips- 43.5 MT Enhanced Polyethylene Resin / Exceed Exceed xp/Experimental Polyethylene Resin 217.40 MT Low-Density Polyethylene (LDPE) -108.7 MT Retain TM 2000 Recycle compatibilizer - 65.2 MT Linear Low Density Polyethylene (LLD)	500.0 MTS	39081011	Nylon 6 Chips	45.675 MT
			39014010	Enhanced Polyethylene Resin / Exceed Exceed xp/Experimental Polyethylene Resin	228.27 MT
			39011020	Low-Density Polyethylene (LDPE)	114.135 MT
			39014010	Retain TM 2000 Recycle compatibilizer	68.46 MT
			39014010	Linear Low Density Polyethylene (LLDPE)	68.46 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	90 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00008105AM24
RA File Number	08AA04034847 AM22
Licence No and Date	0811003290/02/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39201019	Multi Layer Co-Extruded Plastic Pouch (Packing Material) (containing Nylon 6 Chips- 69.6 mt Enhanced Polyethylene Resin / Exceed Exceed xp/Experimental Polyethylene Resin 347.84 MT Low-Density Polyethylene (LDPE) -173.92 mt Retain TM 2000 Recycle compatibilizer - 104.32 mt Linear Low Density Polyethylene ()	800.0 MT	39081011	Nylon 6 Chips	73.08 MT
			39014010	Enhanced Polyethylene Resin / Exceed Exceed xp/Experimental Polyethylene Resin	365.232 MT
			39011020	"Low-Density Polyethylene (LDPE) "	182.616 MT
			39014010	Retain TM 2000 Recycle compatibilizer	109.536 MT
			39014010	Linear Low Density Polyethylene (LLDPE)	109.537 MT
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	91 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007049AM24
RA File Number	NA
Licence No and Date	0311009180/03/12/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	92 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006762AM24
RA File Number	05AA040108706 AM22
Licence No and Date	0511006649/06/12/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	93 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006690AM23
RA File Number	06AA04008225 AM22
Licence No and Date	0611000976/15/12/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.

Case No.	94 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00004470AM23
RA File Number	10AX04000017 AM22
Licence No and Date	1011000732/29/12/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024	
1. Actual % Assay of each export and import item supported by CoA. 2. Firm has shown 2.5% wastage in blending. Material Balance for the same may be furnished showing both imported and indigenous inputs.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	
NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	95 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	TIME TECHNOPLAST LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007326AM24
RA File Number	03AX04000539 AM22
Licence No and Date	0311010305/10/01/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39239090	EMPTY 24.0 LTR COMPOSITE CYLINDERS,OTHER ARTICLES OF PLASTICS(ACCELERATOR 2520 KGS,EPOXY RESIN 12600 KGS,EPOXY HARDNER 11520 KGS,GLASS FIBER 84600 KGS,HDPE GRANULES 41760 KGS,LLDPE GRANULES 69120 KGS,METAL INSERT 36000 NOS, SAFETY VALVE 36000 NOS)	36000.0 Numbers	29222990	EPOXY ACCELERATOR	2620.8 Kg
			39073010	EPOXY RESIN	13104.0 Kg
			29172000	EPOXY HARDNER	11980.8 Kg
			70194000	GLASS FIBER	87984.0 Kg
			39012000	HDPE GRANULES	43848.0 Kg
			39014010	LLDPE GRANULES	72576.0 Kg
			73110090	METAL INSERT (Made out of carbon steel grade E 450, Size 65 MM DIA X 55 MM DIA)	Net to Net
			84814000	SAFETY VALVE (For Gas Cylinder made out of brass)	Net to Net
39239090	EMPTY 29.0 LTR COMPOSITE CYLINDERS,OTHER ARTICLES OF PLASTICS(ACCELERATOR 126 KGS,EPOXY RESIN 7020 KGS,EPOXY HARDNER 6840 KGS,GLASS FIBER 47160 KGS,HDPE GRANULES 24390 KGS,LLDPE GRANULES 36900 KGS,METAL INSERT 18000 NOS, SAFETY VALVE	18000.0 Numbers	29222990	EPOXY ACCELERATOR	131.04 Kg
			39073010	EPOXY RESIN	7300.8 Kg
			29172000	EPOXY HARDNER	7113.6 Kg
			70194000	GLASS FIBER	49046.4 Kg
			39012000	HDPE GRANULES	25609.5 Kg
			39014010	LLDPE GRANULES	38745.0 Kg

	18000 NOS)		73110090	METAL INSERT (Made out of carbon steel grade E 450, Size 65 MM DIA X 55 MM DIA)	Net to Net
			84814000	SAFETY VALVE (For Gas Cylinder made out of brass)	Net to Net
39239090	EMPTY 47.0 LTR COMPOSITE CYLINDERS, OTHER ARTICLES OF PLASTICS(ACCELERATOR 104 KGS,EPOXY RESIN 4720 KGS,EPOXY HARDNER 4480 KGS,GLASS FIBER 35600 KGS,HDPE GRANULES 13760 KGS,LLDPE GRANULES 26400 KGS,METAL INSERT 8000 NOS, SAFETY VALVE 8000 NOS)	8000.0 Numbers	29222990	EPOXY ACCELERATOR	108.16 Kg
			39073010	EPOXY RESIN	4908.8 Kg
			29172000	EPOXY HARDNER	4659.2 Kg
			70194000	GLASS FIBER	37024.0 Kg
			39012000	HDPE GRANULES	14448.0 Kg
			39014010	LLDPE GRANULES	27720.0 Kg
			73110090	METAL INSERT (Made out of carbon steel grade E 450, Size 65 MM DIA X 55 MM DIA)	Net to Net
			84814000	SAFETY VALVE (For Gas Cylinder made out of brass)	Net to Net

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	96 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	MALAYA RUB TECH INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00001149AM24

RA File Number	10AX04000042 AM22
Licence No and Date	1011000829/01/02/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the case was already approved in meeting no. 02 Dated: 29/05/2023. Hence, the committee decided to mark the case as approved.	

Case No.	97 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007259AM24
RA File Number	03AX04000988 AM22
Licence No and Date	0311011078/02/02/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024	
1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	98 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007592AM24
RA File Number	05AX04000999 AM22
Licence No and Date	0511009317/17/02/2022
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024

1. Detailed representation and reason for review.

2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and justification for 99.5 % wastage.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.

Case No.	99 / NC/7/MEET/Jan/202324/12				
Case Status	Case Approved				
Party Name	GREENPRO VENTURES PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024				
HQ File Number	HQRNORM REVIW00006898AM24				
RA File Number	34AX04000296 AM22				
Licence No and Date	3411001880/01/03/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39219099	Roofing Fabric (Synthetic Roofing Underlayment)(NET CONTENT [PP GRANULES 425000 KGS, U V STABILIZER 10000 KGS, LDPE GRANULES 20000 KGS, VISTAMAX 32500 KGS, COLOUR MB 12500 KGS])	500000.0 Kg	39021000	PP GRANULES	454750 Kg
			38123990	U V STABILIZER	2273.7 Kg
			39011090	LDPE GRANULES	21000.0 Kg
			39023000	VISTAMAX	34125.0 Kg
			32061900	COLOUR MB	13125.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

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Case No.	100 / NC/7/MEET/Jan/202324/12				
Case Status	Case Approved				
Party Name	GREENPRO VENTURES PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024				
HQ File Number	HQRNORM REVIW00007844AM24				
RA File Number	34AX04000354 AM22				
Licence No and Date	3411001928/08/03/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39269099	PP Woven Fabric (Ground Cover)(NET CONTENT [PP GRANULES 151300 KGS, U V STABILIZER 6800 KGS, LLDPE GRANULES 6800 KGS, COLOUR MB 5100 KGS])	170000.0 Kg	39021000	PP GRANULES	161891.0 Kg
			38123990	U V STABILIZER	809.4 kg
			39014010	LLDPE GRANULES	7140.0 Kg
			32061900	COLOR MB	5355.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	101 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00008103AM24
RA File Number	08AX04000623 AM22
Licence No and Date	0811004498/24/03/2022
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201012	Multi Layer Co-Extruded Plastic Flim (Plain)containing(Nylon 6 Chips- 69.6 mt Enhanced Polyethylene Resin /Exceed/ Exceed xp/Experimental Polyethylene Resin 347.84 MT Low-Density Polyethylene (LDPE) -173.92 mt Retain TM 2000 Recycle compatibilizer -104.32 mt Linear Low Density Polyethylene)- 104.32 MT)	800.0 MT	39081011	Nylon 6 Chips	73.08 MT
			39014010	Enhanced Polyethylene Resin /Exceed/ Exceed xp/Experimental Polyethylene Resin	365.232 MT
			39011020	Low-Density Polyethylene (LDPE)	182.616 MT
			39014010	Retain TM 2000 Recycle compatibilizer	109.536 MT
			39014010	Linear Low Density Polyethylene (LLDPE)	109.536 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	102 / NC/7/MEET/Jan/202324/12
Case Status	Case Rejected
Party Name	SPECIALTY POLYFILMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007166AM24
RA File Number	03AX04001769 AM22
Licence No and Date	0311013372/27/03/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that firm has not provided any justification for enhancement of norms. Hence, the committee decided to reject the review and status quo may be maintained.	

Case No.	103 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	UNI WORTH ENTERPRISES LLP
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007398AM24
RA File Number	08AX04000187 AM22
Licence No and Date	0811004610/08/04/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39204900	PVdC coated on PVC film (PVC/PVdC) (Containing 0.820 kg PVC film, 0.180 kg PVdC coating)	1 Kg	39041020	PVC Resin	0.7856
			39069090	PVC Processing Aid	0.0149
			39029000	PVC Impact Modifier	0.039
			38123990	PVC Stabilizer	Not Allowed as shown indigenous
			34049020	Lubricant	Not Allowed as shown indigenous
			39045090	Primer Emuldu 381A	0.017 kg
			39045090	Polyvinylidene Chloride Diofan A736	0.279 Kg
			39045090	Polyvinylidene Chloride Diofan	0.063 Kg

				113D	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	104 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	JAYSHRI PROPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00008034AM24
RA File Number	08AX04000758 AM22
Licence No and Date	0811004687/18/04/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024	
1. Detailed representation and reason for review.	
2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	
NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	105 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	RISHI FIBC SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00000064AM24
RA File Number	34AX04000077 AM23
Licence No and Date	3411002190/28/04/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201012	GREENHOUSE FILM([NET CONTENT OF LDPE GRANULES 87500 KGS, LLDPE GRANULES 122500 KGS, UV STABILIZER 15000 KGS, ADDITIVES MASTER BATHC-IR 15000 KGS, ANTIFOG ADDITIVES MASTER BATCH 10000KGS])	250000.0 Kg	39011020	LDPE GRANULES	918750.0 Kg
			39014010	LLDPE GRANULES	128625.0 Kg
			39019000	UV STABILIZER	15750.0 Kg
			39019000	ADDITIVES MASTER BATCH IR	15750.0 Kg
			39019000	ANTIFOG ADDITIVES MASTER BATCH	10500.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	106 / NC/7/MEET/Jan/202324/12				
Case Status	Case Approved				
Party Name	JAGUAR PETROPACKS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024				
HQ File Number	HQRNORM REVIW00008060AM24				
RA File Number	07AX04000143 AM23				
Licence No and Date	0711003947/10/05/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39269099	PP WOVEN BAGS/SACKS/FABRICS WITH	900000.0	39021000	PP GRANULES	953370.0 Kg

	OR WITHOUT UV STABILIZATION(CONTAINING 891000 KGS OF PP GRANULES AND 9000 KGSOF U.V STABILIZER MASTERBATCH)		38123990	U.V. Stabilizer Master Batch (containing not more than 20% UV Stabilizer	9000.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	107 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00004472AM23
RA File Number	10AX04000063 AM23
Licence No and Date	1011001144/25/05/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Actual % Assay of each export and import item supported by CoA. 2. Firm has shown 2.5% wastage in blending. Material Balance for the same may be furnished showing both imported and indigenous inputs. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	108 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	TECHNOVA RECYCLING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00008037AM24

RA File Number	03AX04001772 AM23
Licence No and Date	0311015703/21/06/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	109 / NC/7/MEET/Jan/202324/12				
Case Status	Case Approved				
Party Name	THE SUPREME INDUSTRIES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024				
HQ File Number	HQRNORM REVIW00007977AM24				
RA File Number	03AX04001869 AM23				
Licence No and Date	0311015765/22/06/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201092	Flexible Packaging Material of Multilayer Film(1) 58063.636 KGS 2) 132027.273 KGS, 3) 65290.909 KGS 4) 24490.909 KGS, 5)6190.909 KGS 6)9300.00 KGS, 7)190.909 KGS, 8) 354.545 KGS 9) 4090.909 KGS)	300000.0 Kg	39011020	Low Density Polyethylene Granules (LDPE)(Film Grade	63870.0 Kg
			39014010	Linear Low Density Polyethylene Granules (LLDPE) (Film Grade)	145230.0 Kg

			39019000	Metallocene Linear Low Density Polyethylene Granules (MLLDPE)	71820.0 Kg
			39081019	Polyamide Nylon Chips	26940.0 Kg
			39011010	TIE Layer Adhesive Resin (BONDYRAM)	6810.0 Kg
			39059100	Ethylene Vinyl Alcohol Copolymer (EVAL/EVOH)	10230.0 Kg
			39076930	PET Flakes Chips - Polyethylene Terephthalate	210.0 Kg
			38249900	Antistatic/AB Additives	390.0 Kg
			32049000	Master Batch	4500.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	110 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	RAJSHA CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00005334AM23
RA File Number	34AX04000267 AM23
Licence No and Date	3411002483/05/07/2022
Norms Committee Decision:	

The committee considered the case as per agenda and decided to **amend the description of import item as ‘Resin (Amino Resin)’**.

NOTE: All other conditions will remain same.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	111 / NC/7/MEET/Jan/202324/12
Case Status	Case Rejected
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006754AM24
RA File Number	03AX04000449 AM23
Licence No and Date	0311016407/18/07/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that norms were fixed with 3% wastage which aligns with wastage asked by the firm. Hence, the committee decided to reject the review and status quo may be maintained.	

Case No.	112 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006138AM24
RA File Number	26AX04000030 AM23
Licence No and Date	2611000645/22/07/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	
Export Item-1: NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - BIAS NYLON (Total Qty. to be exported: 375000.0 KILOGRAMS (KGS))	
ITC HS Code of Export item: 40117000	
Quantity: 100 Kg	

Import Items				
S. No	ITC item	HS Code of Import	Description of Import item	Quantity in Kg
1		40012200	Natural Rubber SPR-20/SPR-20/Grade 10,20	26.73
2		40021910	Synthetic Rubber- SBR-1723/1783	6.9
3		40021990	SBR 1500,1502	9.06
4		40022000	PBD Cobalt /Nickel, PBD (Neodymium)	6.5
5		40023900	Chlorobutyl Rubber	0.65
6		40030000	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh	3.48
7		28030010	Carbon Black Feed- N220 N234 N326 N330 N375 N660	26.82
8		59021090	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS	7.2
9		73121090	Steel Wire Steel Cord (various)	0.02
10		72173020	Wire Of Iron Or Non Alloy Steel Bead Wire	3.18
11		25030010	Soluble Sulphur treated with 1.0%	0.78
12		28020010	Insoluble Sulphur 20% oil-treated	0.1
13		28020010	Insoluble sulphur 10	0.01
14		27101990	Rubber Process Oil- Low PCA Oil	5.67

15	27129010	Mycrocrystalline Wax, MC Wac with 70% parrafin	0.98
16	38123100	Rubber Chemical- TMQ,	0.37
17	38121000	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI	0.75
18	38122090	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids,	0.67
19	38123990	Gum Rosin	0.11
20	27150090	Mixture Of Aromatic Hydrocarbon Resin	0.05
21	28170010	Zinc Oxide	1.65
22	28365000	Calcium Carbonate	0.54
23	29215190	77PD	0.32
24	38123910	6PPD	0.8
25	38231100	Stearic Acid	1.04
26	38249900	Cobalt Salt	0.01
27	38249900	Precipitated Silica	0.78
28	39092090	HMM 65	0.01
29	39094020	Phenolic Tackifier Resin	0.51
30	39094090	Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5	0.15

31	39201099	Poly and Liner	0.57
32	39232100	Eva bag and poly	0.07
33	34031900	Inner Paint	0.14
34	34039900	Outer Paint	0.02
35	40169590	Bladder	0.18
36	40169990	Curing Bladder	0.3
37	40169990	Turn up Bladder	0.08
38	56031100	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06
39	59022090	POLYESTER 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI, 23 EPI 2000D/2 19, 23, 25 EPI	0.06
40	59069990	Nylon-6 840D/1 15.2 X 15.2 EPI, Nylon 6 420 / 1 25 x 25 EPI	0.09

Export Item-2: NEW PNEUMATIC TYRES OF RUBBER OF A KIND USED ON CNSTRCTION, MINNG OR INDSTRL HANDLNG VEHICLES AND MACHNS - BIAS NYLON **(Total Qty. to be exported: 375000.0 KILOGRAMS (KGS))**

ITC HS Code of Export item: 40118000

Quantity: 100 Kg

Import Items:

S. No	ITC HS Code of Import item	Description of Import item	Quantity in Kg
41	40012200	Natural Rubber SPR-20/SPR-20/Grade 10,20	26.73

42	40021910	Synthetic Rubber- SBR-1723/1783	6.9
43	40021990	SBR 1500,1502	9.06
44	40022000	PBD Cobalt /Nickel, PBD (Neodymium)	6.5
45	40023900	Chlorobutyl Rubber	0.65
46	40030000	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh	3.48
47	28030010	Carbon Black Feed- N220 N234 N326 N330 N375 N660	26.82
48	59021090	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS	7.2
49	73121090	Steel Wire Steel Cord (various)	0.02
50	72173020	Wire Of Iron Or Non Alloy Steel Bead Wire	3.18
51	25030010	Soluble Sulphur treated with 1.0%	0.78
52	28020010	Insoluble Sulphur 20% oil-treated	0.1
53	28020010	Insoluble sulphur 10	0.01
54	27101990	Rubber Process Oil- Low PCA Oil	5.67
55	27129010	Mycrocrytaline Wax, MC Wac with 70% paraffin	0.98
56	38123100	Rubber Chemical- TMQ,	0.37
57	38121000	Accelerator (DPG.MBTS,CBS,TBBS,DCBS	0.75

		,Peptizer,PVI	
58	38122090	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids,	0.67
59	38123990	Gum Rosin	0.11
60	27150090	Mixture Of Aromatic Hydrocarbon Resin	0.05
61	28170010	Zinc Oxide	1.65
62	28365000	Calcium Carbonate	0.54
63	29215190	77PD	0.32
64	38123910	6PPD	0.8
65	38231100	Stearic Acid	1.04
66	38249900	Cobalt Salt	0.01
67	38249900	Precipitated Silica	0.78
68	39092090	HMM 65	0.01
69	39094020	Phenolic Tackifier Resin	0.51
70	39094090	Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5	0.15
71	39201099	Poly and Liner	0.57
72	39232100	Eva bag and poly	0.07

73	34031900	Inner Paint	0.14
74	34039900	Outer Paint	0.02
75	40169590	Bladder	0.18
76	40169990	Curing Bladder	0.3
77	40169990	Turn up Bladder	0.08
78	56031100	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06
79	59022090	POLYESTER 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI,23 EPI 2000D/2 19,23,25 EPI	0.06
80	59069990	Nylon-6 840D/1 15.2 X 15.2 EPI, Nylon 6 420 / 1 25 x 25 EPI	0.09

Export Item-3: NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON (Total Qty. to be exported: 375000.0 KILOGRAMS (KGS))

ITC HS Code of Export item: 40117000

Quantity: 100 Kg

Import Items:

S. No	ITC HS Code of Import item	Description of Import item	Quantity in Kg
81	40012200	Natural Rubber SPR-20/SPR-20/Grade 10,20	31.34
82	40021910	Synthetic Rubber- SBR-1723/1783	1.7
83	40021990	SBR 1500,1502	8.87

84	40022000	PBD Cobalt /Nickel, PBD (Neodymium)	8.95
85	40023900	Chlorobutyl Rubber	0.65
86	40030000	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh	1.11
87	28030010	Carbon Black Feed- N220 N234 N326 N330 N375 N660	26.4
88	59021090	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS	3.14
89	73121090	Steel Wire Steel Cord (various)	0.05
90	72173020	Wire Of Iron Or Non Alloy Steel Bead Wire	2.81
91	25030010	Soluble Sulphur treated with 1.0%	0.53
92	28020010	Insoluble Sulphur 20% oil-treated	0.37
93	38249900	Insouble sulphur 10	0.01
94	27101990	Rubber Process Oil- Low PCA Oil	5.67
95	27129010	Mycrocrytaline Wax, MC Wac with 70% parrafin	1.07
96	38123100	Rubber Chemical- TMQ,	0.41
97	38121000	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI	0.81
98	38122090	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids,	0.43

99	38123990	Gum Rosin	1.05
100	27150090	Mixture Of Aromatic Hydrocarbon Resin	0.14
101	28170010	Zinc Oxide	1.73
102	28365000	Calcium Carbonate	0.17
103	29215190	77PD	0.35
104	38123910	6PPD	0.91
105	38231100	Stearic Acid	1.01
106	38249900	Cobalt Salt	0.01
107	38249900	Precipitated Silica	2.13
108	39092090	HMM 65	0.15
109	39094020	Phenolic Tackifier Resin	0.56
110	39094090	Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5	0.23
111	39201099	Poly and Liner	0.54
112	39232100	Eva bag and poly	0.08
113	34031900	Inner Paint	0.13
114	34039900	Outer Paint	0.02

115	40169590	Bladder	0.17
116	40169990	Curing Bladder	0.3
117	40169990	Turn up Bladder	0.08
118	56031100	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06
119	59022090	POLYESTER 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI, 23 EPI 2000D/2 19, 23, 25 EPI	3.22
120	59069990	Nylon-6 840D/1 15.2 X 15.2 EPI, Nylon 6 420 / 1 25 x 25 EPI	0.05

Export Item-4: NEW PNEUMATIC TYRES OF RUBBER OF A KIND USED ON CNSTRCTION, MINNG OR INDSTRL HANDLNG VEHICLES AND MACHINS - RADIAL NYLON (**Total Qty. to be exported: 375000.0 KILOGRAMS (KGS)**)

ITC HS Code of Export item: 40118000

Quantity: 100 Kg

Import Items:

S. No	ITC HS Code of Import item	Description of Import item	Quantity in Kg
121	40012200	Natural Rubber SPR-20/SPR-20/Grade 10,20	31.34
122	40021910	Synthetic Rubber- SBR-1723/1783	1.7
123	40021990	SBR 1500,1502	8.87
124	40022000	PBD Cobalt /Nickel, PBD (Neodymium)	8.95
125	40023900	Chlorobutyl Rubber	0.65

126	40030000	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh	1.11
127	28030010	Carbon Black Feed- N220 N234 N326 N330 N375 N660	26.4
128	59021090	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS	3.14
129	73121090	Steel Wire Steel Cord (various)	0.05
130	72173020	Wire Of Iron Or Non Alloy Steel Bead Wire	2.81
131	25030010	Soluble Sulphur treated with 1.0%	0.53
132	28020010	Insoluble Sulphur 20% oil-treated	0.37
133	38249900	Insoluble sulphur 10	0.01
134	27101990	Rubber Process Oil- Low PCA Oil	5.67
135	27129010	Microcrystalline Wax, MC Wax with 70% paraffin	1.07
136	38123100	Rubber Chemical- TMQ,	0.41
137	38121000	Accelerator (DPG,MBTS,CBS,TBBS,DCBS ,Peptizer,PVI	0.81
138	38122090	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids,	0.43
139	38123990	Gum Rosin	1.05
140	27150090	Mixture Of Aromatic Hydrocarbon Resin	0.14

141	28170010	Zinc Oxide	1.73
142	28365000	Calcium Carbonate	0.17
143	29215190	77PD	0.35
144	38123910	6PPD	0.91
145	38231100	Stearic Acid	1.01
146	38249900	Cobalt Salt	0.01
147	38249900	Precipitated Silica	2.13
148	39092090	HMM 65	0.15
149	39094020	Phenolic Tackifier Resin	0.56
150	39094090	Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5	0.23
151	39201099	Poly and Liner	0.54
152	39232100	Eva bag and poly	0.08
153	34031900	Inner Paint	0.13
154	34039900	Outer Paint	0.02
155	40169590	Bladder	0.17
156	40169990	Curing Bladder	0.3

157	40169990	Turn up Bladder	0.08
158	56031100	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06
159	59022090	POLYESTER 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI, 23 EPI 2000D/2 19,23,25 EPI	3.22
160	59069990	Nylon-6 840D/1 15.2 X 15.2 EPI, Nylon 6 420 / 1 25 x 25 EPI	0.05
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	113 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006756AM24
RA File Number	03AX04000035 AM23
Licence No and Date	0311016696/29/07/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that due to typographical error the quantity of import item no. 3 was wrongly mentioned. Hence, the committee decided to amend the quantity of import item no. 3 from 30 MT to 20 MT. NOTE: All other condition will remain same. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	114 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024

HQ File Number	HQRNORM REVIW00006758AM24
RA File Number	03AX04000132 AM23
Licence No and Date	0311016707/29/07/2022
Norms Committee Decision: The committee considered the case as per the agenda and decided to call the firm for a Personal hearing. Hence, the committee decided to defer the case.	

Case No.	115 / NC/7/MEET/Jan/202324/12
Case Status	Case Rejected
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006755AM24
RA File Number	03AX04000755 AM23
Licence No and Date	0311016755/01/08/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that norms were fixed with 3% wastage which aligns with wastage asked by the firm. Hence, the committee decided to reject the review and status quo may be maintained.	

Case No.	116 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00004292AM24
RA File Number	03AX04000782 AM23
Licence No and Date	0311016802/02/08/2022
Norms Committee Decision: The committee considered the case as per the agenda and decided to call the firm for a Personal hearing. Hence, the committee decided to defer the case.	

Case No.	117 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00005413AM24
RA File Number	03AX04001891 AM23
Licence No and Date	0311017008/08/08/2022
Norms Committee Decision: The committee considered the case as per the agenda and decided to call the firm for a Personal hearing. Hence, the committee decided to defer the case	

Case No.	118 / NC/7/MEET/Jan/202324/12
Case Status	Case Rejected
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00005411AM24
RA File Number	03AX04002569 AM23
Licence No and Date	0311017463/25/08/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that norms were fixed with 3% wastage which aligns with wastage asked by the firm. Hence, the committee decided to reject the review and status quo may be maintained.	

Case No.	119 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	TECHNO WAXCHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00008042AM24
RA File Number	02AX04000377 AM23
Licence No and Date	0211003097/23/09/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call the firm for personal hearing along with	

following information and defer the case.

1. 16.5% water of reaction is very high when compared to the chemistry involved in the process.
2. 18.5 processing loss is very high and no technical justification is given.
3. No additional input is shown as modifying agent

Case No.	120 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	SHARP COATING PRIVATE LIMITED.
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007958AM24
RA File Number	05AX04001826 AM23
Licence No and Date	0511015195/07/10/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	121 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	TECHNO WAXCHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00008043AM24
RA File Number	02AX04000393 AM23
Licence No and Date	0211003175/13/10/2022
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call the firm for personal hearing along with following information and defer the case.

1. 16.5% water of reaction is very high when compared to the chemistry involved in the process.
2. 18.5 processing loss is very high and no technical justification is given.
3. No additional input is shown as modifying agent

Case No.	122 / NC/7/MEET/Jan/202324/12
Case Status	Case Rejected
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00005732AM24
RA File Number	08AX04001239 AM23
Licence No and Date	0811006427/11/11/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted there is no justification given to increase the wastage from 5% to 20%. Hence, the committee decided to reject the review and status quo may be maintained.	

Case No.	123 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007978AM24
RA File Number	03AX04004297 AM23
Licence No and Date	0311019598/29/11/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024	
1. Process of manufacturing in detail indicating wastage at each stage of manufacturing with justification. 2. Commercial value of scrap generated in the process	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.

Case No.	124 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	RUMAXO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00000018AM24
RA File Number	08AX04001488 AM23
Licence No and Date	0811006670/07/12/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	125 / NC/7/MEET/Jan/202324/12
Case Status	Case Rejected
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00005412AM24
RA File Number	03AX04004082 AM23
Licence No and Date	0311019869/09/12/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that norms were fixed with 3% wastage which aligns with wastage asked by the firm. Hence, the committee decided to reject the review and status quo may be maintained.	

Case No.	126 / NC/7/MEET/Jan/202324/12
Case Status	Case Rejected
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00005733AM24
RA File Number	08AX04001592 AM23
Licence No and Date	0811006860/28/12/2022
Norms Committee Decision: The committee considered the case as per agenda and noted there is no justification given to increase the wastage from 5% to 20%. Hence, the committee decided to reject the review and status quo may be maintained.	

Case No.	127 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006753AM24
RA File Number	03AX04004599 AM23
Licence No and Date	0311020435/03/01/2023
Norms Committee Decision: The committee considered the case as per the agenda and decided to call the firm for a Personal hearing. Hence, the committee decided to defer the case.	

Case No.	128 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	CENTURY INDUSTRIAL PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM APPLY 00005640AM23
RA File Number	02AX04000549 AM23
Licence No and	0211003637/10/01/2023

Date	
Norms Committee Decision: The committee considered the case as per the agenda and noted that the case was approved in meeting no. 18 dated 24.02.2023 . Hence, the committee decided to mark the case as approved.	

Case No.	129 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	JIGER PLAST INDIA
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006089AM24
RA File Number	03AX04005072 AM23
Licence No and Date	0311020755/17/01/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jan/2023-24/12 dated 02.02.2024 1. Production / Consumption data . 2. Invoice of scrap sale in domestic market. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case NOTE: Firm is requested to reply the aforesaid DL within 21 days otherwise case may be rejected after that.	

Case No.	130 / NC/7/MEET/Jan/202324/12
Case Status	Case Deferred
Party Name	TECHNO WAXCHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006110AM24
RA File Number	02AX04000689 AM23
Licence No and Date	0211004054/15/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call the firm for personal hearing along with	

following information and defer the case.

1. 16.5% water of reaction is very high when compared to the chemistry involved in the process.
2. 18.5 processing loss is very high and no technical justification is given.
3. No additional input is shown as modifying agent

Case No.	131 / NC/7/MEET/Jan/202324/12
Case Status	Case Rejected
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006770AM24
RA File Number	08AX04002168 AM23
Licence No and Date	0811007662/23/03/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted there is no justification given to increase the wastage from 5% to 20%. Hence, the committee decided to reject the review and status quo may be maintained.	

Case No.	132 / NC/7/MEET/Jan/202324/12
Case Status	Case Rejected
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00005734AM24
RA File Number	08AX04000061 AM24
Licence No and Date	0811007884/17/04/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted there is no justification given to increase the wastage from 5% to 20%. Hence, the committee decided to reject the review and status quo may be maintained	

Case No.	133 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved

Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006757AM24
RA File Number	03AX04006330 AM23
Licence No and Date	0311023410/08/05/2023
Norms Committee Decision: The committee considered the case as per agenda and noted that due to typographical error the quantity of export item was wrongly mentioned. Hence, the committee decided to amend the quantity of export item from 74 MT to 74.25 MT. NOTE: All other condition will remain same. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	134 / NC/7/MEET/Jan/202324/12
Case Status	Case Rejected
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006771AM24
RA File Number	08AX04000233 AM24
Licence No and Date	0811008126/10/05/2023
Norms Committee Decision: The committee considered the case as per agenda and noted there is no justification given to increase the wastage from 5% to 20%. Hence, the committee decided to reject the review and status quo may be maintained.	

Case No.	135 / NC/7/MEET/Jan/202324/12
Case Status	Case Rejected
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00005735AM24
RA File Number	08AX04000276 AM24
Licence No and Date	0811008312/31/05/2023
Norms Committee Decision:	

The committee considered the case as per agenda and noted there is no justification given to increase the wastage from 5% to 20%. Hence, the committee decided to reject the review and status quo may be maintained.

Case No.	136 / NC/7/MEET/Jan/202324/12
Case Status	Case Rejected
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00006772AM24
RA File Number	08AX04000989 AM24
Licence No and Date	0811009197/24/08/2023
Norms Committee Decision:	
The committee considered the case as per agenda and noted there is no justification given to increase the wastage from 5% to 20%. Hence, the committee decided to reject the review and status quo may be maintained.	

Case No.	137 / NC/7/MEET/Jan/202324/12				
Case Status	Case Approved				
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024				
HQ File Number	HQRNORM REVIW00007868AM24				
RA File Number	03AX04002910 AM24				
Licence No and Date	0311027397/26/09/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39019000	Modified Ethylene Butyl acrylate Copolymer(Net Content 1) Relevant polymer such as	10000.0 Kg	39019000	Relevant polymer such as Ethylene Butyl Acrylate Copolymer	9955.20 Kg

	Ethylene Butyl Acrylate Copolymer:9760.000 KGS 2) Peroxide:14.000 KGS 3) Maleic Anhydride:140.000 KGS 4) Antioxidant:30.000 KGS 5) Other Additives (Indigenous):56.000 KGS)		29096000	Peroxide (organic peroxide)	14.28 Kg
			29171400	Maleic Anhydride	142.8 Kg
			29182990	Antioxidant (Phenolic Antioxidant)	30.6 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	138 / NC/7/MEET/Jan/202324/12
Case Status	Case Approved
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202324/ 12 and 02/02/2024
HQ File Number	HQRNORM REVIW00007869AM24
RA File Number	03AX04002911 AM24
Licence No and Date	0311027398/26/09/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39019000	Modified Polyolefine Elastomer(Net Content 1) Relevant polymer such as Polyolefin Elastomer: 24400.00 KGS 2) Peroxide:35.000 KGS 3) Maleic Anhydride:400.000 KGS 4) Antioxidant:75.000 KGS 5) Other Additives (Indigenous):90.000 KGS)	25000.0 Kg	39019000	Relevant polymer such as Polyolefin Elastomer	24,888 Kg
			29096000	Peroxide (organic peroxide)	35.70 Kg
			29171400	Maleic Anhydride	408.00 Kg
			29182990	Antioxidant (Phenolic Antioxidant)	76.50 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

139 **Party Name:** SAMVARDHANA MOTHERSON INTERNATIONAL LIMITED

License No and Date: 0511015317 Dated 14/10/2022

HQ File Number: HQRNORMAPPLY00003722AM23

The committee considered the case as per agenda and noted that due to typographical error quantity of import item was wrongly mentioned in the Norms fixed by the committee in meeting no. 11 dated 03.01.2024. Hence, the committee decided to correct the typographical error as under:

ITC Code of Export item	HS of Export Item	Quantity	ITC Code of import item	HS of Import item	Quantity
39042200	PVC Compound-AVS 75T-B1((Net Contents of Imported Inputs in export item: 1. PVC Suspension Resin Grade S-70= 223600.00 KGS. 2. Coated Calcium Carbonate(Omyacarb 1AT-IP)=56000.00 KGS., 3. Stabilizer(Rup-143)=8800.00 KGS.))	400000.0 Kg	39042110	PVC Suspension Resin Grade S-70	230308 Kg
			38249900	Coated Calcium Carbonate(Omyacarb 1AT-IP)	57680 Kg
			38122090	Stabilizer(Rup-143)	9064 Kg
39042200	PVC Compound-AVSS 75T-B((Net Contents of Imported Inputs in export item: 1. PVC Suspension Resin Grade S-70= 412158.055 KGS., 2. Vincizer-124 / PL200= 74188.450 KGS., 3. Coated Calcium Carbonate(Omyacarb 1AT-IP)= 103039.514 KGS.), 4. Stabilizer(Rup-143)= 14425.532 KGS.))	678000.0 Kg	39042110	PVC Suspension Resin Grade S-70	424522.797 Kg
			29173400	Vincizer-124 / PL200	76414.1035 Kg
			38249900	Coated Calcium Carbonate(Omyacarb 1AT-IP)	106130.699 Kg
			38122090	Stabilizer(Rup-143)	14858.298 Kg

NOTE: All other conditions will remain same.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE